## **Declaration of Assets and Liabilities**

Year 2021

I, SHIV SHANKAR PRASAD son/daughter/wife of Late Kailash Prasad aged 46 Years (approx), belonging to Administrative Cadre and presently working as Assistant, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| SI.<br>No. | Description  | Self   | Spouse name (s)<br>(Anita Kumari)                                      | Dependant-1<br>(Aneesh Aryan)                                       | Dependant-2<br>(Shivani Pragya)          | Dependant-3 |
|------------|--|--|--|---|--|-------------|
| (i)        | Cash   | Rs. 12,000/-   | Rs. 5,000/-  | ×   | ×  | ×           |
| (ii)       | Deposits in<br>Banks, Financial<br>Institutions And<br>Non-Banking<br>Financial<br>Companies | Rs. 2,60,000/- (approx) in SBI, Bihar Vidhan Mandal Branch & Bank of India                   | Rs. 28,000/-<br>(approx)<br>in CBI,<br>Phulwarisharif<br>Branch, Patna | Rs. 24,000/-<br>(approx)<br>in SBI,<br>Jaddeo Path<br>Branch, Patna | Rs. 15,023/-<br>in Post<br>Office, Patna | ×           |
| (iii)      | Bonds,<br>Debentures and<br>shares in<br>Companies   | ×  | x  | ×   | ×  | ×           |
| (iv)       | Other financial<br>institutions, NSS,<br>Postal Savings,<br>LIC Policies, etc                | LIC/PLI of Rs.<br>14,194/- Per<br>Annum as premium<br>RD of Rs. 22,000/-<br>in Postal Saving | TATA AIA<br>9,960/- P.A.   | ×   | ×  | ×           |
| (v)        | Motor Vehicles<br>(details of make,<br>etc.)   | Bajaj Discover<br>Motor Cycle<br>Reg. No<br>BR01AX9733                                       | ×  | ×   | ×  | ×           |
| (vi)       | Jewellery (give<br>details of weight<br>and value)   | 10 gm. gold<br>jewellary (approx)<br>Rs. 47,000/-<br>(approx)                                | 70 gm. gold<br>jewellary<br>(approx)<br>Rs. 3,29,000/-<br>(approx)     | ×   | ×  | ×           |
| (vii)      | Other assets,<br>such as values of<br>claims / interests                                     | ×  | ×  | ×   | ×  | ×°          |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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<sup>\*</sup> Dependant here means a person substantially dependent on the income of the employee.

## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| SI.<br>No. | Description   | Self   | Spouse name (s) | Dependant-1 | Dependant-2 | Dependant-3 |  |
|------------|---|--|-----------------|-------------|-------------|-------------|--|
| (i)        | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value  Khata no26, 27, 28, 40, 214, 29, 9 & 25, Nisarpura, Naubatpur, Patna 1.94 acre (Ancestral) |  | ×               | ×           | ×           | ×           |  |
| (ii)       | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value   | ×  | ×               | ×           | ×           | ×           |  |
| (iii)      | Buildings (Commercial<br>and residential)<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total<br>measurement)<br>- Current market value  | ×  | ×               | ×           | ×           | ×           |  |
| (iv)       | Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value  | Residential house<br>at Nisarpura,<br>Naubatpur,<br>Patna, measuring<br>area 3 decimal<br>(approx) | × .             | ×           | ×           | ×           |  |
| (v)        | Other (such as interest in property)  | ×  | ×               | ×           | ×           | ×           |  |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| SI.<br>No. | Description  | Name & address of Bank /<br>Financial Institutions(s) /<br>Department (s) | Amount outstanding as |
|------------|--|---|-----------------------|
| (a)        | (i) Loans from Banks   | ×   | ×                     |
|            | (ii) Loans from financial institutions   | ×   | ×                     |
|            | (iii) Government Dues: (a) dues to departments dealing with government accommodation | ×   | x                     |
|            | (b) dues to departments dealing with supply of water                                 | ×   | ×                     |
|            | (c) dues to departments dealing with supply of electricity                           | ×   | ×                     |

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|     | (d) dues to departments dealing with telephones   | ×                               | × |
|-----|---|---------------------------------|---|
|     | (e) dues to departments dealing with<br>governments transport (including<br>aircraft and helicopters)   | ×                               | × |
|     | (f) Other dues, if any  | ×                               | × |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Rs. 61,811 /-<br>PAN-BMFPP9178Q | × |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]   | × .                             | × |
|     | (iii) Sales Tax [ Only in case of proprietary business]   | ×                               | × |
|     | (iv) Property Tax   | ×                               | × |

| C Personal Detail |    |  |
|-------------------|----|--|
| GPF/CPF/PRAN No.  | :  | PTS/BLA-1235   |
| Gender            | :- | M (M/F)  |
| Date of Birth     | :- | 1 5 0 2 1 9 7 5 (DD/MM/YYYY)   |
| Class/Group       | ;- | B (A/B/C)  |
| Cadre             |    | ADMINISTRATIVE   |
|                   |    | (Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) |
| Home District     |    | PATNA  |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 5 m 3 p

Name of Employee: Shiv Shankar Prasad

Designation: Assistant

Department: Bihar Legislative Assembly

Note:

Place: Patna

Date: 04/02/2021

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.